



2026:AHC:16589-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 6643 of 2004

Krishna Pal And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Brij Lal Shukla
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 22.09.2025, both the appellants i.e. appellant nos. 1 and 2 namely, Krishna Pal and Smt. Kirna, have reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
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